

**Court-II**

**Before the Appellate Tribunal for Electricity, New Delhi  
(Appellate Jurisdiction)**

**Appeal No. 254 of 2015**

**Dated : 03<sup>rd</sup> November, 2015**

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial member  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:**

**Neyveli Lignite Corporation Ltd.**

**.... Appellant(s)**

**Versus**

**Tamil Nadu Generation & Distribution Co. Ltd. & Ors.**

**.... Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Ms. Anushree Bardhan  
Ms. Ranjitha Ramachandran

Counsel for the Respondent (s) :

**ORDER**

Heard.

Admit.

Issue notice of the Appeal to the respondents returnable within two weeks from today. Counter affidavit/reply be filed within three weeks thereafter and rejoinder, if any, may be filed by the appellant within two weeks thereafter.

Dasti service is permitted.

Post this Appeal for hearing on **15<sup>th</sup> January, 2016.**

**( T. Munikrishnaiah )  
Technical Member**

**( Justice Surendra Kumar )  
Judicial Member**

rkt/sh